

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1448 of 2019

IN THE MATTER OF:

Bank of India & Anr.

...Appellant

Versus

Coastal Oil Gas Infrastructure Pvt. Ltd.

...Respondents

Present:

Appellant :

Respondent:

ORDER

25.02.2020 Due to paucity of time, the matter could not be taken up.

Post the matter For Admission '(After Notice)' on **19th March, 2020.**

[Justice Venugopal M.]
Member (Judicial)

(V.P.Singh)
Member (Technical)

(Alok Srivastava)
Member(Technical)

sr/nn